

**Central Administrative Tribunal
Principal Bench**

**CP No.853/2017
in
OA No.3379/2012**

New Delhi, this the 25th day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Sh. Mohd. Jamshed, Member (A)**

Mrs. Anjana Dutta,
W/o Shri Sunit Kumar Dutt,
ADP Branch,
C/o Central Ordnance Depot,
Delhi Cantt-110010.

...Applicant

(By Advocate : Shri Ramesh Shukla for Shri Amit Anand)

Versus

1. Sh. Sanjay Mitra,
The Secretary,
Ministry of Defence,
South Block,
New Delhi-110011.
2. Lieutenant General Amit Sarin,
Director General of Ordnance Services,
(OS-14), Integrated HQ of MoD (Army),
Army Headquarters, DHQ, PO,
New Delhi-110011.
3. Maj. General Dalip Singh,
The ADG OS (CN & A) 'B' Block,
Integrated HQ of MoD (Army),
Army HQs, DHQ, PO,
New Delhi-110011.

4. Brig. Anil Chendal,
The Commandant,
Central Ordnance Depot,
Delhi Cantt-110010.

...Respondents

(By Advocate : Shri Rajesh Katyal and Shri Gyanendra Singh)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This contempt case is filed alleging that the respondents are not implementing the orders dated 05.04.2017, passed by this Tribunal in OA No.3379/2012.

2. Today, it is represented by the learned counsel for the parties that the Writ Petition No.8297/2018 was filed before the Hon'ble Delhi High Court against the order in the OA and that certain interim orders have also been passed in the Writ Petition.

3. Once it emerges that the entire issue is under consideration before the Hon'ble Delhi High Court and certain interim orders were also passed, there is no point in continuing the contempt case before us.

4. We, therefore, close the contempt case, leaving it open to the applicant to work out his remedies, depending upon the orders, that may be passed by the Hon'ble Delhi High Court in WP(C) No.8297/2018.

There shall be no order as to costs.

(Mohd. Jamshed) **(Justice L. Narasimha Reddy)**
Member (A) **Chairman**

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